

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 680**  
**TO BE ANSWERED ON 01.12.2021**

**CONSUMER WELFARE CORPUS FUND**

680. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has information on the progress in various States with regard to constitution of Consumer Welfare Corpus Fund; and
- (b) if so, the details thereof including the States which have not implemented the said scheme?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री अश्विनी कुमार चौबे)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (b) : Yes Sir. As on date, total 17 states namely; Gujarat, Andhra Pradesh, Odisha, West Bengal, Bihar, Nagaland, Karnataka, Tamil Nadu, Madhya Pradesh., Kerala, Haryana, Jharkhand, Telangana, Rajasthan, Sikkim, Mizoram and Tripura have established Consumer Welfare (Corpus) Fund in their respective states.

Arunachal Pradesh, Assam, Chhattisgarh, Goa, Himachal Pradesh, Maharashtra, Manipur, Meghalaya, Punjab, Uttar Pradesh, Uttarakhand, Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Jammu & Kashmir, Lakshadweep, Puducherry and Ladakh have not established the Consumer Welfare (Corpus) fund in their States/UTs.

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